

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

**ORDER**

In partial modification to this office order No.335-515/F.1(3)/Gaz/2024, dated 02.01.2024 & order no. 9288-9315/F.1(3)/Gaz/2024, dated 03.02.2024 & No-22876-23045 & No-23046-23181/F.1(3)/Gaz/2024, dated 06.04.2024, the following Committees are hereby re-constituted, with immediate effect.

S.N	Name of the Committee	Name of Judicial Officers	Designation
1	Committee for Centrally Sponsored Scheme for Fast Track Special Courts for the management of funds received for the scheme.	Sh. Rajesh Malik, District Judge-06 (Central)	Chairperson
		Sh. Hem Raj, Addl. Sessions Judge-08 (West)	Member
		Sh. Sunil Kumar Sharma Chairman (IT & Digitization) Delhi District Courts	Member
2	(i) Computer Committee (Central & West) & (ii) Digitization Committee to Supervise the digitization work, on day to day basis, thereby ensuring that sufficient number of judicial records/ files are made available to the out sourced agency to complete the project AND to prepare a report in response to the Writ Petition (Civil) No. 8353/2017 regarding non- availability of records in digitized form in District Courts. (Central & West)	Sh. Sushil Anuj Tyagi, Addl. Sessions Judge-04 (Central)	Chairperson
		Chief Metropolitan Magistrate (Central)	Member
		SCJ-cum-RC (Central)	Member
3	Building Maintenance Committee (THC)	Sh. Parveen Singh, District Judge-11 (Central)	Chairperson
		Sh. Sunil Kumar Sharma, Chairman (IT & Digitization), Delhi District Courts	Member
		Sh. Pankaj Sharma, PO-MACT-02 (Central)	Member
		Sh. Sandeep Kumar Sharma, District Judge-02 (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
4	Sub-Committee to deal with the matters related to Kiosks etc. (THC)	Sh. Ajay Pandey District Judge, Comm.Court-10 (Central)	Chairperson
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(SANJAY GARGI)

Principal District & Sessions Judge (HQs)  
Delhi

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No. 30628-30658 /F.1(3)/Gaz/2024

Dated 07 MAY 2024

**Copy forwarded for information & necessary action to :-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. Sh. Murari Prasad Singh, Judge, Family Court, Central, Tis Hazari Courts, Delhi.
5. Sh. Sachin Sood, District Judge-01, Central, Tis Hazari Courts, Delhi.
6. The AO(J)/Branch.In-Charge, Admin-I, II&III, General Branch, BMC Cell, Security Cell, Caretaking Branch, Tis Hazari Courts, Delhi.
7. The P.S. to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.

  
Principal District & Sessions Judge (HQs)  
Delhi